

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-114**  
**68/252/ND/2020**

**IN THE MATTER OF:**

Income tax Officer Ward- 10(2) New Delhi

...APPELLANT

Vs.

ROC & Ors. (Golden Berry Hotel & Resorts (P) Ltd

....RESPONDENT

**SECTION**

U/s 252

**Order delivered on 11.12.2020**

**CORAM:**

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Appellant :

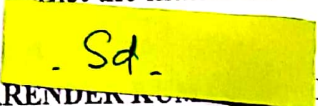
For the Respondent :

For the Intervener :

**ORDER**

Matter is called. No representation. Matter stands adjourned.

List the matter on 3<sup>rd</sup> March, 2021.

  
- Sd -  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
- Sd -  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

MAMTA